

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF QUINSTREET INDIA
MARKETING AND MEDIA PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	QUINSTREET INDIA MARKETING AND MEDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	09/12/2011
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, PUNE
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74900PN2011FTC141587
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	THE EXECUTIVE CENTRE, LEVEL 6, TOWER A, BUSINESS BAY, PANCHSHIL REALTY, AIRPORT ROAD, YERWADA PUNE 411006
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	22 ND DECEMBER, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: SANDEEP JAYANT KULKARNI ADDRESS: 27/2, GUJARAT COLONY, NEAR HOTEL SAMARTH, PAUD ROAD, VANAZ CORNER, KOTHRUD PUNE, MAHARASHTRA ,411038 EMAIL ID: kulkarni.sandeep@rediffmail.com TELEPHONE NO: 9673000045 REGISTRATION NO: IBBI/IPA-002/IP-N01080/2021-2022/13714
8.	LAST DATE FOR SUBMISSION OF CLAIMS	21 ST JANUARY, 2022

Notice is hereby given that the Quinstreet India Marketing and Media Private Limited has commenced voluntary liquidation on 22nd December, 2022.

The stakeholders of Quinstreet India Marketing and Media Private Limited are hereby called upon to submit a proof of their claims, on or before 21st January, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Sandeep Jayant Kulkarni

Liquidator

Date: 23rd December, 2022

Place: Pune